

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3552
TO BE ANSWERED ON THE 17TH DECEMBER, 2024

SCHEMES FOR FARMER WELFARE

3552. SHRI RAMESH CHANDAPPA JIGAJINAGI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps taken by the Government to address the concerns of Farmers in Vijayapura Constituency regarding irrigation facilities, Crop Insurance, and Minimum Support Prices;
- (b) the number of farmers in Vijayapura Constituency who have benefited from the Pradhan Mantri Fasal Bima Yojana (PMFBY) and the total amount of claims paid to them;
- (c) whether the Government plan to expand irrigation facilities under the PMKSY scheme in Vijayapura, if so, the details thereof;
- (d) whether the Government plan to address the issue of delayed payment to farmers under the MSP scheme; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) : To address the concerns of farmers regarding irrigation facilities, crop insurance, and Minimum Support Prices in the Country including Vijayapura (Bijapur) Constituency, the Government has taken following initiatives :

- To enhance physical access of water and expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices etc., Government is implementing Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) and Per Drop More Crop (PDMC) scheme.
- To provide better insurance coverage to crops for risk mitigation, Government is implementing yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) along with weather index based Restructured Weather Based Crop Insurance Scheme (RWBCIS).
- Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops and Fair & Remunerative Price (FRP) for sugarcane on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned. The objective of fixing MSP is to ensure that farmers receive remunerative

prices for their produce, thereby encouraging greater investment and production. It also aims to protect consumer interests by ensuring the availability of supplies at reasonable prices.

(b): As reported by Government of Karnataka, 5,52,527 farmers of Vijayapura (Bijapur) Constituency have benefited under Pradhan Mantri Fasal Bima Yojana (PMFBY) and total amount of claims settled during 2016-17 to 2023-24 is Rs.1,00,961.91 Lakhs.

(c): The details of PMKSY being implemented in Vijayapura District are as under :-

- (i) Accelerated Irrigation Benefit Programme (AIBP) being implemented by Department of Water Resources, River Development & Ganga Rejuvenation (DoWR,RD&GR) : Narayanpur Left Bank Canal (NLBC) Extension, Renovation and Modernization is reported to have been completed with creation of irrigation potential of 1.04 lakh hectares as on March,2024.
- (ii) Watershed Development Component (WDC) being implemented by Department of Land Resources (DoLR): Under WDC-PMKSY 2.0, DoLR has sanctioned two projects covering an area of 10,000 ha in Vijayapura district.

Besides, Department of Agriculture & Farmers Welfare is implementing PDMC and area of 1.37 lakh ha has been covered under micro irrigation through PDMC in Vijayapura District from 2015-16 till date.

(d) & (e): Government extends price support for paddy and wheat through Food Corporation of India (FCI) and State Agencies. Different types of nutri-cereals (Millets) and coarse grains are procured by various State Governments to the extent that the concerned State Government may utilize them for the distribution under Targeted Public Distribution System as well as under Other Welfare Schemes. Notified Pulses, Oilseeds and Copra of Fair Average Quality are procured at MSP from the registered farmers under Price Support Scheme (PSS), a component of integrated Scheme of Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA), in association with the concerned State Government. Further, Cotton and Jute are procured by Government at MSP through Cotton Corporation of India and Jute Corporation of India respectively. Procurement of food grains under MSP operations is carried out through online portals which has brought substantial transparency in the process with introduction of registration of farmers for sale of their produce at Govt. procuring Centres/Mandis, online land/crop verification and online payment of MSP directly into the farmers bank account to the value of produce by primary agency within 3 days from receipt of produce from the farmers. With the implementation of "One Nation, One MSP" through DBT implemented across the country from Rabi Marketing Season 2021-22 onwards, payment of MSP has been ensured directly into farmers' account which has brought in responsibility, transparency and real time monitoring in the system. The State Procurement Portals have been integrated with Central Food Grains Procurement Portal (CFPP) to have repository of information on almost real-time basis for better monitoring, review and decision making.
